

[Shri A. M. Thomas].

published in Notification No. G.S.R. 1617, dated the 4th October, 1963.

- (v) The Rice (Madhya Pradesh) Price Control Order, 1963 published in Notification No. G.S.R. 1673, dated the 19th October, 1963.
- (vi) The Rice (Madhya Pradesh) Price Control Amendment Order, 1963 published in Notification No. G.S.R. 1732, dated the 4th November, 1963.
- (vii) The Rice (Punjab) Price Control Amendment Order, 1963 published in Notification No. G.S.R. 1733, dated the 4th November, 1963.
- (viii) The Rice (Punjab) Price Control Second Amendment Order, 1963 published in Notification No. G.S.R. 1760, dated the 8th November, 1963.
- (ix) The Tripura Foodgrains Movement Control (No. 2) Amendment Order, 1963 published in Notification No. G.S.R. 1769, dated the 16th November, 1963.
- (x) The Rice (Uttar Pradesh) Price Control (Amendment) Order, 1963 published in Notification No. 1777, dated the 13th November, 1963.
- (xi) The Uttar Pradesh Paddy and Rice (Restriction on Movement) Second Amendment Order, 1963 published in Notification No. G.S.R. 1778, dated the 13th November, 1963.

[Placed in Library, See No. LT-1914/63].

**NOTIFICATIONS UNDER MATERNITY
BENEFIT ACT, 1961**

**The Deputy Minister in the Ministry
of Labour and Employment (Shri**

R. K. Malviya): I beg to lay on the Table a copy of the Maternity Benefit (Mines) Rules, 1963 published in Notification No. G.S.R. 1642, dated the 12th October, 1963, under sub-section (3) of section 28 of the Maternity Benefit Act, 1961. [Placed in Library, See No. LT-1916/63.]

12.37 hrs.

CHRISTIAN MARRIAGE BILL

EVIDENCE BEFORE JOINT COMMITTEE

Shrimati Renu Chakravartty (Barrackpore): I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill to amend and codify the law relating to marriage and matrimonial causes among Christians.

REPORT OF JOINT COMMITTEE

Shrimati Renu Chakravartty: I beg to present the Report of the Joint Committee on the Bill to amend and codify the law relating to marriage and matrimonial causes among Christians.

**REPORT OF COMMITTEE ON
PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

TWENTY-EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions.

ELECTION TO COMMITTEE

PUBLIC ACCOUNTS COMMITTEE

Shri Tyagi (Dehra Dun): I beg to move:

"That the members of this House do proceed to elect in the